

brain which causes cerebral haemorrhage is not available in any hospital in the country; and

(b) if so, whether Government have made any alternative arrangements in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE):

(a) and (b) Machines for locating a clot of blood in the brain are already available in the country. The latest equipment for this purpose developed in England, namely E.M.I. Scanner is, however, not available in India so far. The All India Institute of Medical Sciences, New Delhi has ordered for one such equipment.

New Shops in Saman Bazar, Jangpura Bhogal, New Delhi

107. SHRI SYED AHMAD HASHMI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that a large number of new shops are rapidly coming up in the residential area of Saman Bazar, Jangpura Bhogal in New Delhi;

(b) whether the entire Saman Bazar area has been declared as commercial area; if not, which portion has been declared as commercial area and which portion is residential area;

(c) which other areas in Jangpura Bhogal have been declared as commercial areas; and

(d) what steps are being taken by Government to check the misuse of residential premises in the above areas?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHURAMAIAH):

(a) Only 8 shops have come up recently in the residential areas of Jangpura and Bhogal. Saman Bazar is a local commercial area.

(b) A part of the Saman Bazar between Hospital Road and Temple Road to the extent of one plot depth on either side is shown for shops on the ground floor in the plan of this area. The remaining portion of Saman Bazar is residential.

(c) The following areas have been declared as commercial areas:

(i) Bhogal Road: between Hospital Road and Temple Road, to one plot

depth on either side only on ground floor.

(ii) Centra! Road: between Major Arjun Marg (Birbal Road) and Jangpura Road on either side to one plot depth, only on ground floor.

(d) Both the D.D.A. and the Municipal Corporation of Delhi have recently taken measures to check/remove the misuse of residential premises for commercial purposes.

Irrigation in Additional Areas

108. SHRI JAGDISH JOSHI :

SHRI KHURSHED ALAM KHAN:

SHRI N. K. BHATT :

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that additional areas have been brought under irrigation during the year ending the 30th June, 1976;

(b) whether it is also a fact that underground water resources have been exploited during the same period; and

(c) by when the target of irrigating 5 million hectares of land is likely to be achieved ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): (a) and (b) Yes, Sir. An additional irrigation potential of 1 C5 million ha. was created from major and medium projects and 0 -9 million ha. from minor schemes, including underground water resources, during the year 1975-76.

(c) The target of creating additional irrigation potential of 5 million ha. from major and medium schemes is targetted to be achieved by the end of the Fifth Plan.

Travel Facilities between Delhi and Ring Towns

109. SHRI N. K. BHATT:

SHRI JAGDISH JOSHI:

SHRI KHURSHED ALAM KHAN:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that Government have recently approved some schemes for providing travel facilities between Delhi and some of the ring towns of the National Capital Region;

(b) whether these schemes are being finalised on ad-hoc basis or they form part of the comprehensive plan for the National Capital Region; and

(c) what are the salient features of these schemes and the financial targets and time limit for their implementation?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHURAMAIAH): (a) to (c) The High Powered Board for the National Capital Region has recommended some schemes for transportation to the Government. These schemes have not been finalised yet by the Government in consultation with the concerned Ministries.

Experiments Conducted by Indian Council of Agricultural Research Mango Project in Collaboration with Central Mango Research Institute, Lucknow

110. SHRI BISHAMBHAR NATH PANDE Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the panel of experts of the Indian Council of Agricultural Research in Entomology/Nematology have directed the Principal Investigators of the Indian Council of Agricultural Research Mango Project to carry on certain experiments at Malihabad (Lucknow) in collaboration with the Central Mango Research Institute, Lucknow, if so, what are the details in this regard with results of experiments conducted; and

(b) what is the nature of experiments conducted at Malihabad (Lucknow) to control midge pests along with the results of such experiments?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN): (a) Yes, Sir, the recommendation was made by the Panel, but the experiments could not be conducted. In view of a doubt raised whether the Mango Midges are of any economic importance as pests, the ICAR Scientific Panel of Entomology/Nematology in its meeting held in November 1975 recommended that it was absolutely essential that critical experiments with treated and untreated trees may be laid out in the following mango season to establish

beyond doubt the economic importance or otherwise of the mango midges. This may be done at the Mango Research Centre in Lucknow in consultation with Dr. Chadha, Fruit Coordinator.

(b) Question does not arise.

Implementation of the Recommendations of Paddy Gall-Fly Panel

111. SHRI BISHAMBHAR NATH PANDE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that ad-hoc Panel on the Paddy Gall-fly which met in Bangkok in October, 1973 resolved to make the Cecidological Laboratory, Allahabad, as a Regional Centre for Biotypic study of the major pest of rice; and

(b) if so, what steps Government are taking to implement the recommendations of the Panel?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN): (a) and (b) From the available records, no such recommendation has been received in this Ministry. A reference is hence being made to the FAO Regional Office at Bangkok.

Tuition Fees in Nursery Schools

112. SHRI BISHAMBHAR NATH PANDE : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that a number of nursery schools in Delhi are charging as much as Rs. 80 as tuition fees plus Rs. 20 as bus charges from children in the age group between 3 and 5 years; and

(b) if so, what steps are proposed to be taken to persuade these school authorities to reduce these charges so as to enable the middle class and lower middle class parents to send their children to these schools?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b). According to the information received from the Delhi Municipal Corporation and the New Delhi